

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 11

C.P. (IB)/962(MB)2020

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **29.04.2024**

NAME OF THE PARTIES : **Sai Infraequipments Private Limited**
VS
Capacite Infra Projects Limited

For OC : None present.

For CD : None present.

Section 9 of IBC

ORDER

1. This is a transferred matter from Court-III. Records reveal that the matter was last listed on 11.11.2022.
2. Registry is directed to issue fresh Notice to OC and CD intimating the next date of hearing and to place on record Compliance Report well before the adjourned date.
3. **List on 20.05.2024 for service report/hearing.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

JNK